GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:114 ANSWERED ON:24.11.2014 SURVEY FOR EXPLORATION

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the salient features and the details of implementation of the New Exploration Licensing Policy;
- (b) whether any survey for the exploration of oil and gas conducted in the country both by public and private sector companies;
- (c) if so, the number of bids invited for oil and gas/ hydrocarbon blocks and awarded for exploration by the Government to various public/private sector companies during each of the last three years and the current year, project/company/State-wise;
- (d) the details of natural gas and oil blocks discovered and crude oil and gas founds in these blocks during the said period along with the estimated investment made/ required for the purpose, State and both public and private sector companies-wise; and
- (e) the details of production of natural gas and petroleum products from such oil blocks both by public/private companies during the said period, oil bock-wise?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) The New Exploration Licensing Policy (NELP) was introduced by the Government in 1997 and operationalized in 1999. The salient features of NELP are given in Notification No. O.19018/22/95- ONG.DO.VI dated 10.02.1999 which is at Annexure-I. So far, there have been nine rounds of NELP bidding under which a total of 360 exploration blocks were offered in onland and offshore areas out of which 254 exploration blocks were awarded to National Oil Companies, Private and Foreign Companies.
- (b) Surveys for exploration of oil & gas in blocks/fields awarded under the Production Sharing Contract (PSC) regime are carried out by operators, Public Sector Under takings, Indian Private & Foreign companies and National Oil Companies (ONGC & OIL) in blocks/fields offered. In addition, in order to assess hydrocarbon prospectivity in the sedimentary basins, Directorate General of Hydrocarbons
- (DGH) also carries out gravity magnetic, electro-magnetic, aero-magnetic, magneto-telluric, geochemical and seismic surveys in Indian sedimentary basins.
- (c): During the last three years (2011-12 to 2013-14) and the current year (2014-15, till date), the ninth round of NELP bidding took place. 34 exploration blocks were offered for bidding and 74 bids were received for 33 blocks. A total of 19 blocks have been awarded and PSCs for the same signed in the years 2011-12 and 2012-13. The details of the awarded blocks are given in Annexure-II.
- (d): Under the PSC regime, during the said period 45 hydrocarbon discoveries, comprising of 22 oil and 23 gas discoveries, have been made. Companies and State wise details are at Annexure-III. Out of the 45 discoveries, 5 oil and 3 gas discoveries envisage inplace oil volume of 147 MMTs and gas volume of 87 Billion Cubic Meters (BCM). The Contractors of above 8 discoveries (ONGC 4 oil & 3 Gas discoveries and Cairn India Ltd. 1 Oil Discovery) have estimated Capital development expenditure of US\$ 4164 Million & US\$ 448 Million respectively to develop the discoveries . The other oil and gas discoveries made under the PSC regime during the last three years and the current year are under various stages of evaluation/appraisal / development by the Operators and commercial production will commence on proving of commerciality of the discoveries.
- (e): Does not arise in view of d above.